be generated in Gujarat alone; and

(c) whether a solar power installation atop canals might allow India to double its renewable energy capacity, while saving land for a country three times as densely populated as China?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) Yes, Sir.

(b) Sardar Sarovar Narmada Nigam Limited, which is a wholly owned company of Government of Gujarat, is having wide Canal network of approximately 75000 Km length of canals out of which approximate 3000 Km Canal are having a Canal width of between 15 m to 35 m which can be considered more suitable for installation of Canal Top Solar which can be utilized for installation of approximately 2000 MW capacity.

(c) The Canal-Top Solar power plants would certainly help in increasing renewable energy capacity addition and at the same time saving land for the country. However, the entire stretch of canals may not be able to be used due to several factors like geographical constraints, solar irradiation constraints, logistic constraints, security concerns, higher cost of solar power generated from canal-based solar projects, etc.

Training programme for Suryamitra

1985. SHRIMATI RENUKA CHOWDHURY: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether only students from ITI/ Diploma institutions can participate in training programmes for Suryamitra;

(b) if so, the details thereof along with the reasons therefor;

(c) the total number of students who have received Suryamitra training so far; and

(d) the steps taken by Government to train students on a large scale under the programme, keeping in view the huge demand for such skilled persons across the country?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) Students who have passed 10th class and have ITI certificate in selected trades are eligible for Suryamitra Training.

(b) The Suryamitra Training Programme is a short term training programme designed primarily for the skill development of unemployed youth such that after training they

could be engaged in installation, commissioning, operation, maintenance and repair of solar power projects. The training, which includes both theory and practical classes, is mostly technical. Therefore, ITI/Diploma students are preferred.

(c) A total of 6653 students have received Suryamitra training as on 28.02.2017. The year-wise distribution of students trained is given below:¬

Year	No. of students trained
2015-16	2580
2016-17	4073 (As on 28.02.2017)

(d) The Ministry of New and Renewable Energy (MNRE), as part of its Human Resource Development Programme, is supporting a Suryamitra Skill Development Programme, which aims at training 50000 persons as skilled technicians. The programme is being coordinated by National Institute of Solar Energy (NISE), Gurugram. A large training network of 200 training partners across the country with adequate training facilities has been set up for conducting trainings.

Transmission from power surplus to deficit States

1986. SHRI B. K. HARIPRASAD: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the Status of Green Energy Corridor and other new transmission lines so that renewable power can be transmitted where it is needed, as there are significant power surpluses in some States and power deficits in others; and

(b) the details of peak power deficit in Uttar Pradesh and peak power surplus electricity in Madhya Pradesh and the status of the capacity in percentage of power transmission between them during the need?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) Sir, in order to facilitate integration of renewable energy in the renewable rich States (Andhra Pradesh, Gujarat, Himachal Pradesh, Jammu and Kashmir, Karnataka, Maharashtra, Rajasthan. Madhya Pradesh and Tamil Nadu) during the Twelfth Plan period (2012-17), various Intra State and Inter State transmission schemes under Green Energy Corridor have been planned. These schemes are presently under implementation and their details are given in Statement-I (for Intra-State Transmission Schemes) and Statement-II (for Inter-State Transmission Schemes) respectively (*See* below).